

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 756 of 2004

Jabalpur, this the 6th day of October, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri Madan Mohan, Judicial Member

Babulal Raikwar, aged about 49 years,
S/o. Shri Hirralal, Points Man 'A',
WCR, Bina. ... Applicant

(By Advocate - Ms. J. Aiyer on behalf of Smt. J. Choudhary)

V e r s u s

1. Union of India, through Secretary,
Ministry of Railways, Railway Board,
Rail Bhawan, New Delhi.

2. The General Manager, West Central
Railway, Jabalpur.

3. Divisional Railway Manager,
West Central Railway, Bhopal (MP).

4. Asstt. Administrative Officer (T),
West Central Railway,
Bhopal (MP). ... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant seeks permission to withdraw this Original Application. Permission is granted. Accordingly, the Original Application is dismissed as withdrawn with liberty to the applicant to approach the Tribunal, if he still feels aggrieved and so advised.

(Madan Mohan)
Judicial Member

M.P. Singh
(M.P. Singh)
Vice Chairman

"SA"

पूर्णांकन सं. ओ/न्या.....जबलपुर, दि.....

य लिखितपि अचेहितः—

(1) राजिय, उच्च व्यावालय तार एसेटेशन, जबलपुर

(2) आकेश्वर श्री/श्रीमती/मु., न. नामांकन *J. Choudhary*

(3) कामी श्री/श्रीमती/मु., कामांकन

(4) चौक नं. 12, वाराणसी, उत्तर प्रदेश

सूचना द्वारा आवश्यक सार्वजनिक दृष्टि

उप रजिस्ट्रर

*Ex-Sub
12/10/04*